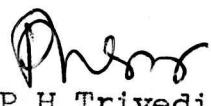


CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

31/10/1988

Neither petitioner nor his advocate present.
Mr. B.R. Kyada learned advocate for the respondents
present. The case is ^{again} dismissed for default.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera